

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4250
ANSWERED ON:10.04.2003
IMPROPER STORAGE AND INFERIOR PACKING OF AMMUNITION
VSM (RETD.) COL. CHOUDHARY

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government have taken note that Ammunition Depot at Dappar has covered accommodation for 12,000 tonnes of ammunition only against which 35,000 tonnes were held;
- (b) whether 5,182 rounds of 30 mm ammunition valued at Rs. 1.16 crores were declared unserviceable due to improper storage and inferior packing;
- (c) whether the government have enquired the causes leading to wastage of 5,182 rounds of 30 mm ammunition valued Rs. 1.16 crores and fixed responsibility of the persons responsible for such loss;
- (d) if so, the details thereof and the action taken/proposed to be taken against the persons responsible for improper storage and inferior packing; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) Yes, Sir. Ministry of Defence, however, has approved projects for construction of additional storage accommodation at Ammunition Depot Dappar for 25200 MT during the year 2002-2003. After completion of the project the depot will have a total of 37200 MT (12000MT + 25200MT) covered storage accommodation.
- (b) Out of 78983 rounds of 30 millimeter ammunition issued by Ammunition Depot Dappar, 5158 rounds issued to six Army units were declared unserviceable between the years 1995 to 2000. The ammunition was stored at depot on plinths covered with tarpaulins as per the laid down norms due to paucity of covered storage accommodation. The downgradation of ammunition was not due to improper storage or inferior packing.
- (c) to (e): In view of the reply at (b) above the question does not arise.